

COURT-II

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

Appeal No. 44 of 2014

And

Appeal No. 74 of 2014

Dated : 1st July, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

Appeal No. 44 of 2014

Dakshin Haryana Bijli Vitran Ltd & Ors. ... Appellant(s)

Versus

GMR – Kamalanga Energy Ltd. & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Ms. R. Mekhala
for Mr. G. Umapathy

Counsel for the Respondent(s) : Mr. Vishrov Mukerjee for R-1, GMR
Mr. Varun Pathak for PTC

Appeal No. 74 of 2014

GRIDCO Ltd. ... Appellant(s)

Versus

GMR Karmalanga Energy Ltd. & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta
Ms. Ishita Choudhury Dasgupta

Counsel for the Respondent(s) : Mr. Vishrov Mukerjee for R-1, GMR

ORDER

At the request of the learned counsel for the parties, post the matter for hearing on **17th July, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**